

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-59-2020**

Ameet Paresh Savant

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri Nitin Sardessai, Senior Advocate with Shri Shivam Fadte, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 14 October 2020****P.C. :**

Shri Pravin Faldessai, the learned Additional Public Prosecutor, informs the Court that the matter has come up for the first time and he needs time to get instructions and to file necessary say.

2. Shri Nitin Sardessai, the learned senior counsel for the applicant, insists that the matter be taken up at the earliest because the accused has been in jail for the last one year.

3. Post the matter on 21.10.2020.

DAMA SESHADRI NAIDU, J.

NH